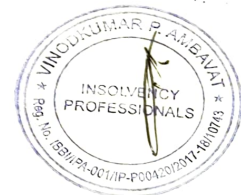


Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claim received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claim under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	No Claims have been received from this category of creditor by IRP / RP till 2nd November,2022.
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	No Claims have been received from this category of creditor by IRP / RP till 2nd November,2022.
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	1,60,05,32,300.95	1	1,60,05,32,300.95	-	-	-	3	Details of claims attached as Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	6,90,67,385	5	5,57,30,394	-	1,20,33,631.00	13,03,360.00	4	Details of claims attached as Annexure 4
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	No Claims have been received from this category of creditor by IRP / RP till 2nd November 2022
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	No Claims have been received from this category of creditor by IRP / RP till 2nd November 2022
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	7	No Claims have been received from this category of creditor by IRP / RP till 2nd November,2022.
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	4546696.05	1	24,00,000.00	-	-	-	8	Details of claims attached as Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	No Claims have been received from this category of creditor by IRP / RP till 2nd November,2022.
Total		7	1,67,41,46,382.00	7	1,65,86,62,694.95	-	1,20,33,631.00	13,03,360.00		



Annexure - 8

Name of the corporate debtor: Varsha Corporation Limited; Date of commencement of CIRP: June 10, 2022; List of creditors as on: November 02, 2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Amount of claim admitted	Nature of claim	Details of claim admitted		Whether related party?	% voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed			Amount covered by security interest	Amount covered by guarantee							
1	Marvel Petro Products	04.07.2022	45,46,696.05	24,00,000.00	Unsecured	NA	No	No	NA	Nil	Nil			Initially OC had claimed interest amt but on clarification its confirmed that Corporate debtor is not liable for any interest amount and hence the interest amount has not been admitted.

